

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-201/PB/2018

In the matter of:

Vinod Kumar

....Applicant

Vs.

Noesis Industries Ltd.

....Respondent

Under Section: 8 & 9 of IBC Code, 2016.

Order delivered on 18.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant :
For the Respondent :

ORDER

Nobody appears for the applicant. In the interest of Justice,
matter adjourned to 27.09.2018.

— S ID —

**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh